NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. IA 1847/2022 In C.P. (IB)/1620(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Stakeholders Consultation Committee
V/s
Seam Industries Limited
IN THE MATTER OF
Associated Road Carriers Ltd.
V/s
Seam Industries Ltd

APPEARANCES: -
FOR THE APPLICANT : Kalyani Parmar
FOR THE RESPONDENT : Absent

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **08.09.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari